

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1125/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: Bravo Builders Pvt.Ltd.
 V/s.
 Cottstown Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	R. J. Ghag Advocate	Respondent	
2	Digital Signature	Applicant Deputy	

ORDER

CP No.1125/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 18.9.2017

Sd/-
V. NALLASENAPATHY
 Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
 Member (Judicial)